

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 11 of 2020

In the matter of:

Textile Consumers Foundation

....Appellant

Vs.

Competition Commission of India & Anr.

...Respondents

Present

For Appellant: Mr. MM Sharma & Mr. Charms Methew, Advocates.

For Respondents: Mr. Samar Bansal, Mr. Manu Chaturvedi, Mr. Abhinav, Mr. Devahuti Pathak, Mr. Harsheen Madan & Mr. Sachin Mishra, Advocates for R-1.

Mr. Navdeep Singh Suhag, Deputy Director of CCI.

Mr. Raj. K. Baddle, Joint Director (FA) CCI.

Mr. Somasekhar Sundaresan, Ms. Nisha Kaur Uberoi, Mr. C. Aryama Sundaram, Ms. Rohini Musa, Mr. Mathew George & Ms. Shravani Shekhar, Advocates for R-2.

With

Competition Appeal (AT) No. 13 of 2020

&

I.A. No. 36 of 2020

In the matter of:

Grasim Industries Ltd.

....Appellant

Vs.

Competition Commission of India & Anr.

...Respondents

Present

For Appellant: Mr. Somasekhar Sundaresan, Ms. Nisha Kaur Uberoi, Mr. C. Aryama Sundaram, Ms. Rohini Musa, Mr. Mathew George, Mr. Sarthak Pande & Ms. Shravani Shekhar, Advocates.

For Respondents: Mr. Samar Bansal, Mr. Manu Chaturvedi, Mr. Abhinav, Mr. Devahuti Pathak, Mr. Harsheen Madan & Mr. Sachin Mishra, Advocates for R-1.

Mr. Navdeep Singh Suhag, Deputy Director of CCI.

Mr. Raj. K. Baddle, Joint Director (FA) CCI.

ORDER

(Through Virtual Mode)

24.09.2020: Heard. Considering the grievances being raised, list both these Appeals to initially hear parties on the question of Interim Relief.

List these Appeals on **15th October, 2020**, in 'Admission (After Notice)' category.

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

Sim/md